Papers laid [3 January, 2019] on the Table 5

- II. A copy each (in English and Hindi) of the following papers:—
 - (i) (a) Annual Report and Accounts of the Saha Institute of Nuclear Physics (SINP), Kolkata, for the year 2017-18, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above institute.

[Placed in Library. See No. L.T. 10386/16/19]

- (ii) (a) Annual Report and Accounts of the Institute of Physics, Bhubaneswar, for the year 2017-18, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute.

 [Placed in Library. See No. L.T. 10389/16/19]
- (iii) (a) Annual Report and Accounts of the Tata Institute of Fundamental Research, Mumbai, for the year 2017-18, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute.

 [Placed in Library. See No. L.T. 10630/16/19]
- (iv) (a) Sixty-fourth Annual Report and Accounts of the Indian Institute of Public Administration (IIPA), New Delhi, for the year 2017-18, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute.

 [Placed in Library. See No. L.T. 10388/16/19]
- (v) (a) Annual Report and Accounts of the National institute of Science Education and Research, Bhubaneswar, for the year 2017-18, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L.T. 10387/16/19]

Reports and Accounts (2017-18) of various corporations, companies, institutes and organizations and related papers

SHRI HARDEEP SINGH PURI: Sir, I lay on the Table:—

- I. A copy each (in English and Hindi) of the following papers, under sub-section(1) (b) of Section 394 of the Companies Act, 2013:—
- (i) (a) Tenth Annual Report and Accounts of the Mumbai Metro Rail Corporation Limited (MMRCL), Mumbai, for the year 2017-18, together with the

Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Review by Government on the working of the above Corporation.

 [Placed in Library. See No. L.T. 10482/16/19]
- (ii) (a) Fifth Annual Report and Accounts of the National Capital Region Transport Corporation Limited, (NCRTC), New Delhi, for the year 2017-18, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Corporation.
 [Placed in Library. See No. L.T. 10481/16/19]
- (iii) (a) Seventh Annual Report and Accounts of the Kochi Metro Rail Limited (KMRL), Kochi, Kerala, for the year 2017-18, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Company.

 [Placed in Library. See No. L.T. 10477/16/19]
- (iv) (a) Eleventh Annual Report and Accounts of the Chennai Metro Rail Limited (CMRL), Tamil Nadu, for the year 2017-18, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Company.

 [Placed in Library. See No. L.T. 10479/16/19]
- (v) (a) Eighth Annual Report and Accounts of the Metro Link Express for Gandhinagar and Ahmedabad (MEGA) Company Limited, Gandhinagar, Gujarat, for the year 2017-18, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Company.

 [Placed in Library. See No. L.T. 10478/16/19]
- (vi) (a) Forty-eighth Annual Report and Accounts of the Housing and Urban Development Corporation Limited (HUDCO), New Delhi, for the year

Papers laid [3 January, 2019] on the Table 7

2017-18, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Review by Government on the working of the above Corporation.

 [Placed in Library. See No. L.T. 10640/16/19]
- (vii) (a) Sixty-fifth Annual Report and Accounts of the Hindustan Prefab Limited
 (HPL), New Delhi, for the year 2017-18, together with the Auditor's
 Report on the Accounts and the comments of the Comptroller and
 Auditor General of India thereon.

[Placed in Library. See No. L.T. 10639/16/19]

- (b) Review by Government on the working of the above Company.
- II. A copy each (in English and Hindi) of the following papers:—
- (i) Annual Report and Accounts of the National Institute of Urban Affairs (NIUA), New Delhi, for the year 2017-18, together with the Auditor's Report on the Accounts.

[Placed in Library. See No. L.T. 10480/16/19]

- (ii) (a) Twenty-eighth Annual Report and Accounts of the Central Government Employees Welfare Housing Organisation (CGEWHO), New Delhi, for the year 2017-18, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Organization.

 [Placed in Library. See No. L.T. 10638/16/19]

Reports and Accounts (2017-18) of NBCFDC, New Delhi and National Trust for the Welfare of Persons with Autism, Cerebral Palsy, Mental Retardation and Multiple Disability (Divyang Jan), New Delhi and related papers

सामाजिक न्याय और अधिकारिता मंत्रालय में राज्य मंत्री (श्री कृष्ण पाल): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हं:-

- I. A copy each (in English and Hindi) of the following papers, under sub-section(1) (b) of Section 394 of the Companies Act, 2013:—
 - (a) Twenty-sixth Annual Report and Accounts of the National Backward Classes Finance and Development Corporation (NBCFDC), New Delhi, for the year 2017-18, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.